

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3314
ANSWERED ON:01.08.2014
SALE OF TOBACCO PRODUCTS IN DEFENCE CANTEENS
Ahlawat Smt. Santosh;Kumar Shri Ashwini

Will the Minister of DEFENCE be pleased to state:

- (a) whether various tobacco products are being sold in defence canteens in the country;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government proposes to stop selling such products in defence canteens;
- (d) if so, the details thereof; and
- (e) whether his Ministry has received any suggestions from other Ministry relating to ban of smoking and use of tobacco products in all defence establishments including naval ships, if so, the details thereof and action taken thereon?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

- (a) No, Madam.
- (b) to (d): Does not arise.
- (e) Recently a reference has been received from Dr. Harsha Vardhan, Minister of Health and Family Welfare in this regard and same has been sent to Services for their views. In this connection it is clarified that in the Navy the sea going ships are authorized to sell duty free goods including tobacco products as per International Regulations as applicable to International flights and merchant ships. The tobacco products are sold in limited quantity only to the authorized personnel serving on board naval ships.